

official status though they have very little athletic qualifications?

**Mr. Speaker:** Order, order.

**Shri K. Subrahmanyam:** May I know the reasons why the team of weight-lifters was not sent and how many cameramen accompanied these men?

**Dr. M. M. Das:** The All-India Olympic Association is a non-official body. We have not got that detailed information at present. After we received notice of this question, we wanted detailed information from the Association. They have not yet sent that information. Most probably, the officials are outside India.

**Shri K. K. Basu:** May we know, when the money is granted by the Government, whether the Government propose to look into the manner in which these non-official bodies spend the money in the best interests of the country?

**Dr. M. M. Das:** That is a matter of policy. It is not possible to commit to anything at the present moment.

#### REHABILITATION LOANS

\*2396. **Sardar Akarpuri:** Will the Minister of Finance be pleased to state how much amount has been realised so far from the rehabilitation loans granted to displaced persons?

**The Deputy Minister of Finance (Shri A. C. Guha):** It is presumed that the question relates to loans advanced by the Rehabilitation Finance Administration. Amounts recovered by the Rehabilitation Finance Administration upto 31st March 1954 on account of (i) repayment of principal and (ii) interest are respectively Rs. 58 lakhs and Rs. 38 lakhs. The amount disbursed as loans upto that date was Rs. 8 crores.

**सरदार अकरपुरी :** क्या मैं जान सकता हूँ कि उसमें क़रल कितना है और अरबन कितना है ?

**श्री ए० सी० गुहा :** वह तो हमारे पास अभी नहीं है ।

**सरदार अकरपुरी :** क्या मैं यह जान सकता हूँ कि इसमें कितना वह रुपया है जो रिफ्यूजीज़ के क्लेम के बिहाफ में एडजस्ट किया गया है ?

**Shri A. C. Guha:** This has nothing to do with the compensation claims. This is not an ordinary loan. This is a loan given more or less on a banking basis. So, it has nothing to do with the compensation claims.

**Shri S. C. Samanta:** May I know whether the Rehabilitation Finance Administration has continued receiving applications after the passing of the amendment?

**Shri A. C. Guha:** Not yet. We have taken a decision to reopen applications from the East Bengal displaced persons, but we have not opened that as yet.

#### PLANE CRASH

\*2397. **Shri G. L. Chaudhary:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that an I.A.F. plane crashed near Poona at Lohagoan aerodrome on the 28th April, 1954; and

(b) if so, the causes of this air crash?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Yes, Sir.

(b) The report of the Court of Enquiry convened for investigating the causes of the accident is awaited. Full facts will be known only on its report.

**Shri G. L. Chaudhary:** May I know what precautions, and special precautions if any, were taken before the plane took off?

**Sardar Majithia:** I do not know about special precautions, but it is

the normal practice in the Air Force that when a plane takes off, it is fully checked up about its serviceability and airworthiness, and it is only when the pilot is satisfied that it is fully air-worthy and capable of performing the duty to which it is assigned, that the pilot takes off.

**Shri Joachim Alva:** In all these cases of air crashes, after the Government has instituted enquiries into every one of them, are the causes of the disasters the same, almost the same, or do Government take precautions to see that these causes are not repeated in every instance?

**Sardar Majithia:** It certainly is the Government's intention to prevent recurrences of the same type, but, after all, the human error does come in and you cannot definitely say that they will not be repeated.

#### SOCIAL WELFARE ORGANISATIONS

\*2398. **Shri Sinhasan Singh:** Will the Minister of Education be pleased to state how many social welfare institutions in Gorakhpur Division have applied so far for help to the Social Welfare Board and how many have been given such help?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** Eleven organisations in the Gorakhpur Division applied to the Central Social Welfare Board for financial assistance. Two of these organisations have been given grant by the Board.

**श्री सिंहासन सिंह :** उनका क्या क्या नाम है और उनको कितना कितना रुपया दिया गया ?

**Dr. M. M. Das:** Shri Madhya Dayanand Anathralaya, Basti and Bharat Scouts and Guides, Basti. These two have been given Rs. 1,000 each.

**श्री सिंहासन सिंह :** क्या गोरखपुर के कुष्ठ आश्रम में सहायता के लिये कोई दरखास्त दी है ?

**Mr. Speaker:** Did the Gorakhpur Leprosy Institution apply for the grant?

**Dr. M. M. Das:** So far as the Kusht Ashram is concerned, the Board has not received any application.

**Shri Bishwa Nath Roy:** May I know whether there is still time for receiving applications?

**Dr. M. M. Das:** Yes, Sir. It is a continuous process. I think financial help will also be given by the Board during the current year.

#### SCHOOL OF FOREIGN LANGUAGES

\*2399. **Sardar Hukam Singh:** Will the Minister of Defence be pleased to state:

(a) the number of students on rolls of the School of Foreign Languages run by the Defence Ministry on 1st April, 1953;

(b) the number of fresh entrants to the institution on that day; and

(c) how many of those referred to in part (b) above were civilians?

**The Deputy Minister of Defence (Shri Satish Chandra):** (a) 346.

(b) 276.

(c) 216.

**Sardar Hukam Singh:** How is the admission of civilians to these courses regulated? Is there any fixed percentage to the total number of admissions, or is a fixed number determined every year?

**Shri Satish Chandra:** There is no fixed number. Some candidates are sponsored by the Ministries. Others come and join on their own initiative. Persons who like to join this school are welcome to do so.

**Sardar Hukam Singh:** May I know whether it is proposed to open interpretation courses as well to the civilians?

**Shri Satish Chandra:** The interpretation courses have so far been